THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.HCM	.III/166/2019-Judl./	
--------	----------------------	--

Dated Shillong, the 28th November 2019

In partial modification of the Constitution of Benches as ordered on 15.11.2019, Hon'ble the Chief Justice is pleased to constitute DIVISION BENCH for Friday, 06th December 2019 as under.

DIVISION BENCH					
SI. NO	NAME OF HON'BLE JUDGES	JURISDICTION	TIME		
1.	Hon'ble Mr. Justice H.S.	Save and except for disabled	From 10:30 AM		
	Thangkhiew and Hon'ble Mr. Justice W. Diengdoh	matters, all Motion, Admission, Order and Hearing of the matters	10:30 AW		
	[COURT ROOM NO. 2]	cognizable by a Division Bench.			

The constitution of **SINGLE BENCH** of **Hon'ble Mr. Justice H.S. Thangkhiew** is further constituted as under:

	SINGLE BENCH					
SI. NO	NAME OF HON'BLE JUDGE	JURISDICTION	TIME			
1.	Hon'ble Mr. Justice H.S.	1. All Motion of the matters	Second half			
	Thangkhiew	cognizable by a Single Bench.	from 02:00			
	[COURT ROOM NO. 2]	2. Save and except for disabled	PM or			
		matters, Admission, Orders	immediately			
		and Hearing of:	after the			
	<u> </u>	i.Civil Revision Petitions;	Division			
		ii.First Appeals;	Bench is			
	11 - 11	iii.Second Appeals;	over.			
		iv.Review Petitions;				
		v.Transfer Petitions and				
		vi.Civil Writ Petitions of the				
		years 2016, 2017 and 2018.				

Take note that the constitution of SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh shall sit as per usual roster after rising of the DIVISION BENCH.

My.

By order,

JOINT REGISTRAR (JUDL.)

Memo No. HCM.III/166/2019-Judl./ \OA

Dated Shillong, the 28th November 2019

Copy for information to: -

- 1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
- The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
- 5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
- 7. The President/ Secretary, High Court Bar Association, Shillong.
- 8. All Court Masters concerned for information.
- 9. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (JUDL.)

A.W. Cours 7.8:11.19

1353 38/11/19